

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.309

CA-251/2021 CA-544/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.... APPLICANT/PETITIONER

....RESPONDENT

SECTION

U/s 241/242

Order delivered on 14.10.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

Adv. Apoorv Agarwal for R-6, Mr. P Nagesh (Sr. Adv)
along with Mr. Manoj K Singh, Mr. Vijay K Singh and
Ms. Daizy Chawla, Advocates for R-2 & R-5

ORDER

List the matter on **24.11.2022.**

— Sd —

(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)

— Sd —

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)